

Serial No. of Order	Date of Order	Order with Signature
5	5-7-90	<p>Heard Mr. Sitakanta Patnaik for the Respondents Corporation, Mr. A.K.Misra for the applicant and Mr. K.C.Mohanty, learned Govt. Advocate for the State. In view of the Notification dated 28.5.90 of the Govt.of Orissa, Forest, Fisheries and Animal husbandry Department, the application has per became infructuous. We would express absolute no no opinion of the merit ^{of} and the averements in the Original Application.</p> <p style="text-align: right;"><i>M</i> Vice-Chairman</p> <p style="text-align: right;"><i>M</i> Member (Judicial)</p>